

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
CIVIL APPEAL NO(s). 1961 OF 2010

UNION OF INDIA & ORS.

Appellant (s)

VERSUS

DINESH PRASAD

Respondent(s)

(With appln(s) for c/delay in filing statement of case by appellant)

Date: 03/10/2012 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.M. LODHA  
HON'BLE MR. JUSTICE ANIL R. DAVE

For Appellant(s) Mr. R. Balasubramanium, Adv.  
Ms. Asha G. Nair, Adv.  
Mr. Vikash Malhotra, Adv.  
Mr. Santosh Kumar, Adv. for  
Mr. B. Krishna Prasad, Adv.

For Respondent(s) Mr. Apurb Lal, Adv.  
Mr. Daleep Singh, Adv. for  
Ms. Susmita Lal, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Arguments heard.  
Judgment reserved.

Brief notes/submissions, not exceeding three pages, may be  
filed by the learned counsel for the parties within three days from  
today.

|(Pardeep Kumar)  
|Court Master

|(Renu Diwan)  
|Court Master

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